

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 192/14(1)/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017**

Name of the Company: **Corporate Furniture Ltd.**

Section of the Companies Act: **Section 14(1) of the Companies Act, 2013**

<b>S.NO. NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1.

2.

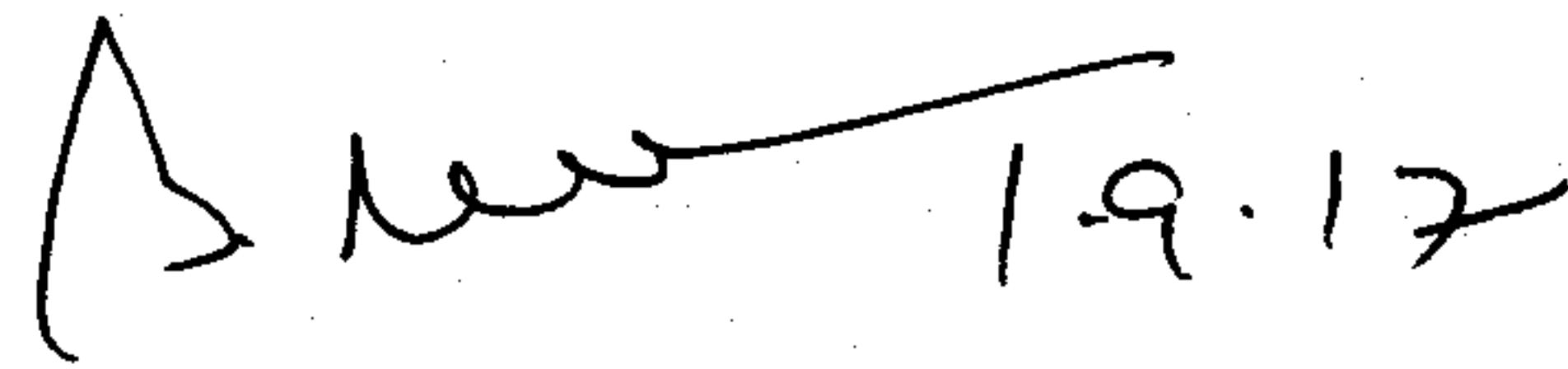
**ORDER**

None present for Petitioner. None present for ROC.

Proof of dispatch of copy of application filed.

Applicant is directed to be present on next hearing date.

List the matter on 10.10.2017.

  
**BIKKI RAVEENDRA BABU**

**MEMBER JUDICIAL**

Dated this the 1st day of September, 2017.